NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No. 75/NCLT/AHM/2017 (New) Madhya Pradesh High Court Indore Bench C.P. No. 46/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

Name of the Company:

Parvati Sweetners & Power Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

KIRDNISHIZIA

Learned FCA Mr. Kiran Shah present for Petitioner.

Matter is reopened.

Certificate of the auditor of the company regarding accounting standard filed.

For further hearing, list the matter on 30.11.2017 before Division bench.

KKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of November, 2017.